## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 4219 TO BE ANSWERED ON 19<sup>TH</sup> AUGUST, 2025

## **PM-KISAN PORTAL**

4219. SHRI SANJAY DINA PATIL:

PROF. VARSHA EKNATH GAIKWAD:

SMT. SUPRIYA SULE:

SHRI BHASKAR MURLIDHAR BHAGARE:

DR. AMOL RAMSING KOLHE:

SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that a large number of eligible farmers in Maharashtra remain excluded from the Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) due to the continued non-activation of new registrations on the portal, despite assurances that registrations would be reopened through online or offline modes;
- (b) if so, the reasons for the delay in implementing this promised registration facility, especially in regions like Pune, Marathwada and Vidarbha;
- (c) whether the Ministry, in consultation with the Government of Maharashtra, has finalized a timeline for enabling new registrations and if so, the expected rollout date;
- (d) whether the Government proposes to provide retrospective benefits or compensation to excluded farmers who missed several installments; and
- (e) whether the Ministry is facilitating offline registration in rural areas to address digital exclusion and ensure equitable access to PM-KISAN benefits?

## **ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (e): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the Scheme subject to certain exclusions criteria.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.90 lakh Cr. through 20 installments since inception of the Scheme.

The registration of farmers in the Scheme is an ongoing process and is open to farmers of all States/UTs including Maharashtra. The farmers can register themselves through PM-KISAN Portal, PM-KISAN App, and Common Service Centers (CSCs). All such applications are approved by the concerned States/UTs after due verification. In the cases, where the required documents/details are not provided by the applicant, the application is liable to be rejected by the State/UT Governments. Once it is approved by the State/UTs, benefit is processed immediately by the Department and the same is released in the subsequent instalment.

Further, in order to ensure that no eligible farmers are left out from the Scheme, the Government of India often undertakes saturation drives in coordination with the State Governments. A major nationwide saturation drive was undertaken from 15th November 2023 under the Viksit Bharat Sankalp Yatra (VBSY), during which, more than 1.0 Cr. farmers were included under PM-KISAN. Further, under the new Government's 100 days initiative, around 25 lakh more eligible farmers were added under the PM-KISAN scheme. Additionally, a special drive was conducted from September 2024 to clear the pending self-registration cases. Since the beginning of the drive, over 30 lakh pending self-registration cases have been approved by the States/UTs.

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